

**DIVISION BENCH                      ITEM NO.117**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CP (IB) No. 64/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> May, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>PUNJAB NATIONAL BANK V/S M/S ABC RAILROAD PRODUCTS PRIVATE LIMITED.</b>
<b>UNDER SECTION</b>	<b>7 IBC (IN CIRP)</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 02<sup>nd</sup> July, 2024.

**-Sd-**

**(Court Officer)**

**15<sup>th</sup> May, 2024**

*Bipul Kumar Tiwari*  
(Stenographer)